The columns should be filled up neatly in capital letters.

1. The word "to" in the name of any person, and "in" to the name of any company or association, shall be printed in full details provided.

The following details of all properties, whether in the name of any persons or companies, shall be included:

1. The date of registration of property in any name or the date of registration of the request for the registration of the property.

2. The name and address of the person or company who holds the property.

3. The date of registration of property in any name.

4. The name and address of the person or company who holds the property.

5. The date of registration of property in any name.

6. The name and address of the person or company who holds the property.

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